

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 54
Dated Guwahati, the 3rd August, 2020

Hon'ble the Chief Justice has been pleased to constitute an Artificial Intelligence Committee for introducing, conceptualizing, implementing and using Artificial Intelligence in the Gauhati High Court with the following members:-

NAME OF THE COMMITTEE	NAME OF HON'BLE JUDGES	SECRETARY
Artificial Intelligence Committee for introducing, conceptualizing, implementing and using Artificial Intelligence in the Gauhati High Court	1. Hon'ble Mr. Justice Suman Shyam 2. Hon'ble Mr. Justice Kalyan Rai Surana 3. Hon'ble Mr. Justice Manish Choudhury	Registrar (IT) assisted by Central Project Coordinator (CPC)

This Notification will come into force with immediate effect.

By Order,
Sd- Raktim Duarah
REGISTRAR GENERAL

Memo No. HC. III - 23/2013/PT/1784-1803/ G, Dated 3rd August, 2020


Copy to:-

- 1) The Secretary General, Supreme Court of India, Tilak Marg, New Delhi-110001.
- 2) The Registrar (), Gauhati High Court, Guwahati.
- 3) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 4) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 5) The Joint Registrar (), Gauhati High Court, Guwahati.
- 6) The The Deputy Registrar (), Gauhati High Court, Guwahati.
- 7) The Asstt. Registrar (), Gauhati High Court, Guwahati.
- 8) The Court Manager, Gauhati High Court, Guwahati.
- 9) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 10) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 11) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 12) The P.S. to Hon'ble Mr. Justice Suman Shyam, Judge, Gauhati High Court, Guwahati.

Contd..

- 13) The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Judge, Gauhati High Court, Guwahati.
- 14) The P.S. to Hon'ble Mr. Justice Manish Choudhury, Judge, Gauhati High Court, Guwahati.
- 15) The P.S. to Hon'ble Mr. /Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
- 16) The A.O. (Judicial), _____, Gauhati High Court, Guwahati.
- 17) The Court Master, Court. No. _____, Gauhati High Court, Guwahati.
- 18) The Court Officer, Nos. I & II, Gauhati High Court, Guwahati.
- 19) The Chief Security Officer, Gauhati High Court, Guwahati.
- 20) The C.A. to the Registrar General, Gauhati High Court, Guwahati.


3/8/2020
REGISTRAR GENERAL


3/08/2020